



**TAMIL NADU LEGISLATIVE ASSEMBLY  
(TENTH ASSEMBLY)**

**FIRST SESSION  
(1st July 1991 to 18th July 1991)**

**RESUME OF BUSINESS**

**Legislative Assembly Secretariat  
Madras-600 009.**



## **PREFACE**

This publication contains a brief resume of the business transacted by the Tamil Nadu Legislative Assembly during its First session of the Tenth Tamil Nadu Legislative Assembly held from 1st July 1991 to 18th July 1991.

Madras-600 009,  
Dated 31st July 1991.

**C.S.JANAKIRAMAN,**  
*Secretary.*



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**TAMIL NADU LEGISLATIVE ASSEMBLY  
TENTH ASSEMBLY - FIRST SESSION**

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**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE  
ASSEMBLY FROM 1ST JULY 1991 TO 18TH JULY 1991.**

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The Tenth Tamil Nadu Legislative Assembly was constituted on the 24th June 1991, after the General Elections.

**I. SUMMONS**

Summons for the First Session of the Tenth Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 25th June, 1991 in S.O.Ms.No.111, Legislative Assembly Secretariat, dated the 25th June 1991.

**II. DURATION OF THE MEETING**

The First meeting of the First Session of the Tenth Legislative Assembly commenced on the 1st July 1991 and was adjourned sine die on the 13th July 1991.

**III. SITTINGS OF THE ASSEMBLY**

The Tamil Nadu Legislative Assembly sat for 9 days during the period from 1st July 1991 to 13th July 1991 on the following days:-

1st July 1991, 3rd July 1991, 5th July 1991, 8th July 1991, 9th July 1991, 10th July 1991, 11th July 1991, 12th July 1991, and 13th July 1991.

In terms of Hours it sat for 31 hours and 33 minutes.

**IV. PROROGATION**

The First Session of the Tenth Tamil Nadu Legislative Assembly was prorogued with effect from the 18th July 1991-vide S.O. Ms. No.132, Legislative Assembly Secretariat, dated the 18th July 1991.

## V. APPOINTMENT OF SPEAKER PRO-TEM

Thirumathi A.S. Ponnammal, Member, Legislative Assembly representing Nilakkottai (SC) Assembly Constituency was appointed as the 'Speaker Pro-tem' by the Governor, in exercise of the powers conferred by Article 180 of the Constitution of India. He also appointed her as the person before whom oath or affirmation may be made and subscribed by the Members of the Legislative Assembly under Article 188. She took the oath in the name of God in Tamil before the Governor on the afternoon of the 26th June 1991 at Raj Bhavan, Guindy and signed the Roll of Members in the presence of the Secretary on the 1st July 1991 on the Legislative Assembly Chamber.

## VI. OATH OR AFFIRMATION

On the 1st July 1991, 225 Members made and subscribed the oath or affirmation before the speaker Pro-tem in the Legislative Assembly Chamber. Of these, 201 Members took the oath in the name of God and 24 Members solemnly affirmed their allegiance to the Constitution of India. 221 Members made and subscribed the oath or affirmation in Tamil and 4 Members in English. The names of Members who made and subscribed the oath or affirmation are shown in the Annexure.

Thiruvallargal. P.V. Rajendran, R. Nadesan, Dr. M. Moses and Thiru. P. Abaranji took the oath in Tamil in the name of God before the Hon. Speaker in his Chamber on the 4th July 1991.

Under Article 333 of the Constitution of India, the Governor of Tamil Nadu has nominated Dr. (Thirumathi) Beatrix 'D' Souza as a Member of the Tenth Tamil Nadu Legislative Assembly representing the Anglo Indian Community on the 15th July, 1991. (G.O.Ms.No.1013, Public (Elections-III) Department, dated the 15th July 1991) The Member took the oath in English in the name of God before the Hon. Speaker in his Chamber on the 25th July 1991.

## VII. ELECTION OF SPEAKER AND DEPUTY SPEAKER

The Elections of Speaker and Deputy Speaker were held on the 3rd July 1991.

On the 3rd July 1991 the Speaker Pro-tem read out to the Assembly the name of the Member who had been validly nominated for the Office of the Speaker together with those of his proposer and seconder.

<i>Member Nominated</i>	<i>Proposer</i>	<i>Seconder</i>
Thiru. R. Muthiah	Hon.Selvi J.Jayalalitha,	Hon. Dr.V.R. Nedunchezhiyan

As only one nomination was received in favour of Thiru R. Muthiah the 'Speaker Pro-tem' declared Thiru. R. Muthiah as having been unanimously elected as the Speaker.

Thiru. R. Muthiah was conducted to the Chair by the Leader of the House Hon. Dr. V.R. Nedunchezhiyan and the Leader of Opposition Thiru. S.R. Balasubramaniam.

The Hon. Speaker thereafter conducted the election of the Deputy Speaker. The Hon. Speaker read out to the Assembly the name of the Member who had been validly nominated for the office of the Deputy Speaker with those of his proposer and seconder.

<i>Member Nominated</i>	<i>Proposer</i>	<i>Seconder</i>
Prof. K. Ponnusamy	Hon. Thiru. K.A. Krishnasamy	Hon. Thiru. S.D. Somasundaram

As only one nomination was received in favour of Prof. K. Ponnusamy, the Hon. Speaker declared Prof. K. Ponnusamy as having been unanimously elected as the Deputy Speaker.

#### **VIII. APPOINTMENT OF THE LEADER OF THE HOUSE CHIEF GOVERNMENT WHIP AND THE RECOGNITION OF THE LEADER OF OPPOSITION.**

Dr. V.R. Nedunchezhiyan, Minister for Finance was appointed as Leader of the House for the Tenth Tamil Nadu Legislative Assembly vide S.O.Ms.No.114, Legislative Assembly Secretariat, dated the 25th June 1991.

Thiru. C.P. Pattabiraman, M.L.A. was appointed as the Chief Government Whip with effect from the 29th June 1991-vide G.O.Ms.No.903, Public (Establishment and Legislature Wing) Department, dated the 29th June 1991.

Hon. Speaker has recognised Thiru. S.R. Balasubramaniam, M.L.A. as Leader of Opposition in the Tenth Tamil Nadu Legislative Assembly with effect from the 3rd July 1991 vide S.O.Ms. No.125, Legislative Assembly Secretariat, dated the 3rd July 1991.

### IX. OBITUARY REFERENCES

Obituary reference were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against each-

<i>Sl. No.</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>	<i>(5)</i>	<i>(6)</i>
1.	Thiru. Andi alais K. Gurusamy.	Srivilliputhur	1967-70 / 1971-76	30th August 1990	5th July 1991
2.	Thiru. E.S.M. Pakeer Mohammed	Kumbakonam	1980-84	28th January 1991	5th July 1991
3.	Thiru. P.Venkatasubramanian	Kancheepuram	1980-84	4th February 1991	5th July 1991
4.	Thiru.M.Alagiriswamy	Kodaikanal	1957-62 / 1962-67	10th February 1991	5th July 1991
5.	Thiru. K.Ponniah	Pollachi (Reserved) Annamalai(SC)	1957-62 1962-67	14th February 1991	5th July 1991
6.	Thiru.M.S. Sivasami	Tuticorin	1967-71	17th February 1991	5th July 1991
7.	Thiru.A.L.Eramakrishna Naicker	Ottapidaram	1962-67	Ist April 1991	5th July 1991
8.	Thiru.K. Sengodan	Kabilarmalai	1977-80	2nd April 1991	5th July 1991
9.	Thiru. S.S.Thennarasu	Thiruppattur	1989-91	13th April 1991	5th July 1991
10.	Thiru.C.Govindarajan	Madurai Central	1967-71	29th April 1991	5th July 1991
11.	Thiru.M.C.A. Retinasamy Thever	Thirumangalam	1971-76	7th May 1991	5th July 1991
12.	Thiru.A.K. Kaliappa Gounder	Nambiyur	1962-67	11th June 1991	5th July 1991
13.	Thiru. A.R.. Subbiah	Sankarankoil (General) Thenkasi Kadaiyanallur	1957-62 / 1962-67 1967-71 / 1971-76	21st June 1991	5th July 1991
14.	Thiru.Pulavar K.Ponnambalam	Thirumayam	1967-71	12th June 1991	5th July 1991
15.	Thiru.S.Vadivel	Nagapattinam (Res.) Sirkali(SC)	1952-57 / 1971-76	11th January 1991	5th July 1991

## X. CONDOLENCE RESOLUTIONS.

(1) On the 5th July 1991, Hon. Speaker moved the following Condolence Resolution:

"1962-67, 1967-71, 1971-76 ஆகிய ஆண்டுகளில் சட்டமன்றப் பேரவை உறுப்பினராகவும், இப்பேரவையின் துணை அவைத் தலைவராகவும், பின்னர் பேரவையின் அவைத் தலைவராகவும், திகழ்ந்து அரும்பணிகள் பலவற்றையும் ஆற்றிப் பலரின் பாராட்டுதல்களையும், போற்றுதல்களையும் பெற்று நல்ல பல தமிழ் நூல்களையும் எழுதிப் பெயரோடும் புகழோடும் திகழ்ந்தவராகிய புலவர் கோவிந்தன் அவர்கள் மறைவுற்ற செய்தி அறிந்து இப்பேரவை பெருவருத்தம் கொள்வதோடு, அன்னாரை இழந்து வருந்தும் அவரது குடும்பத்தினருக்கும், உற்றார்க்கும் இப்பேரவை தன் ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது".

The above Resolution was adopted *nem con* and the House observed silence for two minutes as a mark of respect to the memory of the deceased.

(2) On the 5th July 1991, Hon. DR.V.R. Neduchezhiyan, Minister for Finance (Leader of the House) moved the following Resolution and spoke thereon:

"இந்தியாவின் ஒப்பற்ற ஒரு பெரும் அரசியல் தலைவராய்த் திகழ்ந்தவரும், புகழும், பெருமையும் கொண்ட ஆட்சியாளராய் விளங்கியவரும், நாட்டின் எதிர்கால நம்பிக்கை ஒளி நட்சத்திரமாக ஒளிர்ந்தவரும், இந்தியாவில் மக்கள் நலம் பேணும் நீடித்த நிலைத்த ஆட்சியை ஏற்படுத்த முயன்றவரும், நல்ல பண்புள்ளம் கொண்ட மக்கள் அனைவராலும் மிகவும் போற்றப்பட்டு வந்த பண்பாளரும், மக்களோடு மிக நெருங்கி அன்போடு பழகிவந்த வருமான முன்னாள் இந்தியப் பிரதமர் மாண்புமிகு திரு.இராஜீவ் காந்தி அவர்கள் எதிர்பாராத வகையில் கயமைப் பண்பும், மிருக உணர்ச்சியும் கொண்ட சதிகாரக் கும்பலின் தூண்டுதலாலும், தீய நடவடிக்கையாலும் படுகொலைக்கு ஆளாக்கப்பட்ட துயரச் செய்தி இப்பேரவையினர்க்கு ஆற்றொணராத துக்கத்தை அளிக்கிறது.

மாண்புமிகு இராஜீவ் காந்தி அவர்கள் இந்தியாவை வல்லரசு நாடுகளுக்கு இணையானதொரு வலுவுள்ள நாடாக்கியதோடு, இந்தியாவின் புகழ் உலகெங்கிலும் பரவிட பெருந்துணையாக நின்றார்.

அவர் இந்தியாவின் ஒருமைப்பாட்டைக் காக்கவும், மதச்சார்பற்ற தன்மையை வளர்க்கவும், சனநாயகப் பண்புகளையும் முறைகளையும் பேணவும், இந்தியாவை வளப்படுத்தவும் வலிவுபடுத்தவும் பெரிதும் முயன்றார். அவர் பஞ்சாப், காஷ்மீர், அசாம், மிஜோரம் போன்ற பகுதிகளில் நிலவி வந்த சிக்கல் நிறைந்த பிரச்சினைகளைத் தீர்ப்பதற்கு அரும்பெரும் முயற்சிகள் பலவற்றையும் எடுத்தார்.

இலங்கை வாழ் தமிழர்க்கு நல்வாழ்வு ஏற்பட, மறைந்த மாண்புமிகு புரட்சித் தலைவர் எம்.ஜி.ஆர். அவர்களோடு இணைந்து நின்று உரிய நடவடிக்கைகள் மேற்கொண்டதோடு, சிறப்பு மிக்க இந்தியா-இலங்கை உடன்பாட்டையும் உருவாக்கினார்.

இந்தியா அறிவியல் துறையிலும், தொழில் நுட்பவியல் துறையிலும் ஏற்றம் பெற அரும்பாடுபட்டார். இந்தியாவைப் புதியதொரு பொலிவோடும், வலிவோடும் இருபத்தோராம் நூற்றாண்டுக்கு இழுத்துச் செல்ல பேரார்வமும் பெருமுயற்சியும் கொண்டிருந்த மாண்புமிகு இராஜீவ் காந்தி மறைந்தது குறித்து இப்பேரவை மிகுந்த கவலையும், வருத்தமும் கொள்வதோடு அன்னாரை இழந்து வருந்தும் திருமதி. சோனியா காந்தி அவர்களுக்கும், அவரது குடும்பத்தினர்க்கும், உற்றார் உறவினர்க்கும், நெருங்கிய நண்பர்களுக்கும் இப்பேரவை தன் ஆழ்ந்த இரங்கலைத் தெரிவித்துக்கொள்கிறது".

The Leader of the Opposition and Leaders of parties and the Hon. Chief Minister also spoke on the Resolution.

The Hon. Speaker also associated himself with the sentiments made by the Hon. Chief Minister and others.

The Resolution was adopted nem con and the House observed silence for two minutes and then adjourned for the day as a mark of respect to the memory of the deceased.

### **XI. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON.**

Thiru Bhishma Narain Singh, Governor of Tamil Nadu addressed the Members of the Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Madras, at 11.00 A.M. on Thursday, the 4th July 1991.

Thamizh Thai Vazthu and National Anthem were played at the commencement and at the end of the Governor's Address respectively for the first time.

The motion of Thanks to the Governor's Address was moved by Thiru. G. Viswanathan and seconded by Thiru. K. Arjunan, on the 8th July 1991.

The discussion on the Motion of Thanks took place in the Assembly for six days viz. 8th 9th, 10th, 11th, 12th, and 13th July 1991. Eighty members took part in the discussion. The Hon. Chief Minister replied to the debate on the 13th July 1991.

Five amendments to the Motion of Thanks were received, out of which two were admitted and three amendments were disallowed. These two amendments given notice of by Thiru M. Sundaradoss were actually moved in the House on the 11th July 1991. At the end of the discussion on the Motion of Thanks, the amendments moved by Thiru. M.Sundaradoss were, by leave of the House, withdrawn by the member and the original Motion of Thanks to the Governor's Address was adopted by the House on the 13th July, 1991.

### **XII. PANEL OF CHAIRMEN**

On the 8th July 1991, Hon. Speaker announced in the House the following Panel of Chairmen for the first Session of the Tenth Tamil Nadu Legislative Assembly:-

1. Thiru K.Arjunan
2. Thiru V.Sathiamurthy
3. Thirumathi V.Ramani Nallathambi
4. Dr. D.Kumaradas

**XIII. STATEMENT MADE BY MINISTER UNDER RULE 110 OF THE TAMIL NADU  
LEGISLATIVE ASSEMBLY RULES.**

During the period under Review, two statements were made under Rule 110 of the Tamil Nadu Legislative Assembly on following matters of public importance.

<i>Serial Number and Date (1)</i>	<i>Statement made by (2)</i>	<i>Subject (3)</i>
1.8th July 1991	Hon. Selvi.J. Jayalalitha., Chief Minister	Law and Order situation in Tamil Nadu in the wake of the arrest of Pattali Makkal Katchi President Dr. Ramadoss
2. 11th July 1991	Hon. Thiru. Alagu Thirunavakkarasu, Minister for Local Administration.	Conduction of elections to the local bodies in Tamil Nadu

**XIV. CALLING ATTENTION STATEMENT**

Two calling Attention statements were made on floor of the House by the Hon. Ministers on the following of urgent public importance.

<i>Serial Number and date on which the statement was made. (1)</i>	<i>Name of the Members who called the attention of the Minister (2)</i>	<i>Ministers who made the statement (3)</i>	<i>Subject (4)</i>
1. 12th July 1991	Thiruvallargal V. Sathiamurthy M. Thennavan	Hon. Minister for Law	The need for setting up of separate District Courts in each of the trifurcated Ramanathapuram District
2.12th July 1991	Dr.D. Kumaradas	Hon. Minister for Health	The need for providing medical facility for preventing elephantiasis as the disease is prevalent in Kanyakumari District especially in Karungal, Phuthukadai, Thallakulam, Kaliyakkavilai, Nattalam, Thiruvithancode and Eraniya.

### XV. LEGILATIVE BUSINESS

During the period, nine Bills were introduced and all the nine Bills were considered and passed, the details of which are as follows:-

<i>Serial No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of consideration and passing</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu Municipal Laws (Amendment) Bill, 1991 (L.A.Bill No.19 of 1991)	10th July 1991	13th July 1991
2.	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1991 (L.A.Bill No. 20 of 1991)	11th July 1991	13th July 1991
3.	The Tamil Nadu Panchayats and Panchayat Union Councils (Appointment of Special Officers) Amendment Bill, 1991 (L.A.Bill No.21 of 1991)	11th July 1991	13th July 1991
4.	The Tamil Nadu Entertainments Tax (Third Amendment) Bill 1991 (L.A. Bill No.22 of 1991)	12th July 1991	13th July 1991
5.	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Second Amendment Bill, 1991(L.A.Bill No.23 of 1991)	12th July 1991	13th July 1991
6.	The Tamil Nadu Universities Laws (Amendment) Bill, 1991 (L.A.Bill No.24 of 1991)	12th July 1991	13th July 1991
7.	The Tamil Nadu Municipal Corporation Laws (Second Amendment) Bill 1991 (L.A.Bill No.25 of 1991)	12th July 1991	13th July 1991
8.	The Tamil Nadu District Municipalities (Amendment) Bill 1991 (L.A.Bill No.26 of 1991)	12th July 1991	13th July 1991
9.	The Tamil Nadu Panchayats (Second Amendment) Bill 1991 (L.A.Bill No.27 of 1991)	12th July 1991	13th July 1991

## XVI. GOVERNMENT RESOLUTION

On the 8th July, 1991 Hon. Selvi. J.Jayalalitha, Chief Minister, moved the following Resolution:-

"ஆண்டொன்றுக்கு மேட்டூர் அணையில் 205 டி.எம்.சி. நீர் கிடைக்கும் வகையில் கர்நாடக நீர்த்தேக்கங்களிலிருந்து வராந்திர அடிப்படையில் நீர்விடப்பட வேண்டும் என்பதுடன், மேலும் சில உத்தரவுகளையும் பிறப்பித்துள்ள காவிரி நதி நீர்த் தாவா நடுவர் மன்றத்தின் 25-6-1991 ஆம் நாளிட்ட இடைக்கால ஆணையை நிராகரிக்கும்படி, கர்நாடக அரசை வற்புறுத்திக் கர்நாடக மாநிலத்தின் இரு சட்டமன்றங்களும் தீர்மானம் நிறைவேற்றியதாக பத்திரிகைகளில் வந்துள்ள செய்திகள் இப்பேரவைக்கு ஆழ்ந்த கவலை தருவதாக உள்ளன.

வழக்கமாக ஜூன் 12 ஆம் தேதி பாசனத்திற்கு திறக்கப்பட வேண்டிய மேட்டூர் நீர்த்தேக்கம், நீர் இருப்புக் குறைவாக இருப்பதாலும், நடுவர் மன்றத்தின் ஆணைக்கிணங்க நீர் திறந்து விடுவது பற்றி கர்நாடக அரசிடமிருந்து உறுதியான அறிகுறிகள் இல்லாத நிலையிலும், இன்னும் திறக்கப்படாமல் இருப்பது கவலையளிப்பதாக உள்ளது.

நடுவர் மன்றம் அளித்துள்ள இடைக்கால நிவாரண ஆணை இம்மாநிலத்தின் தேவையையும் மற்றும் மாநில அரசினால் கோரப்பட்ட நீர் அளவையும் விட மிகக் குறைவாக இருப்பினும், ஒவ்வொரு மாநிலமும் இவ்வாணையின் மீது மாறுபட்ட கருத்துக்கள் கொண்டிருப்பினும், 1956 ஆம் ஆண்டைய நதி நீர்த் தகராறு சட்டத்தின்படி, சட்ட ரீதியாக அமைக்கப்பட்ட உயர் அதிகாரம் வாய்ந்த நடுவர் மன்றத்தின் ஆணை முற்றிலும் மதிக்கப்படவேண்டும் என்பது இப்பேரவையின் உறுதியான கருத்தாகும்.

இம்மாநிலத்திற்கு உரிய தண்ணீரை 1974 ஆம் ஆண்டிலிருந்து கர்நாடகம் நியாயமற்ற முறையில் தனது நீர்த் தேக்கங்களில் தேக்கி பயன்படுத்தி வந்துள்ளதின் காரணமாக, இம்மாநிலத்திற்கு ஏற்பட்டு வரும் இன்னல்கள் இனியும் தொடரவிடக்கூடாது எனப் பேரவை கருதுகிறது.

எனவே, நடுவர் மன்றத்தின் ஆணையை உடனடியாக அமுலாக்க வேண்டுமென கர்நாடக அரசை இப்பேரவை கேட்டுக்கொள்கிறது.

தேவையெனில், நடுவர் மன்றத்தின் இடைக்காலத் தீர்ப்பினை மைய அரசு உடனடியாக அரசிதழில் பிரசுரிக்குமாறு இப்பேரவை கேட்டுக்கொள்கிறது. மேலும் நடுவர் மன்றத்தின் ஆணையைச் செயல்படுத்தும்படி கர்நாடக அரசை வலியுறுத்துமாறு மைய அரசையும் இப்பேரவை கேட்டுக்கொள்கிறது".

The Resolution was put to vote of the House and adopted unanimously

## XVII. GOVERNMENT MOTIONS

(1) On the 9th July 1991 Hon. Dr. V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) moved the following Motion:

"Those with reference to Rule 195 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by the Hon. Speaker to elect sixteen Members to be Members of the Committee on Estimates for the year 1991-92".

The motion was put to vote and carried.

(2) On the 9th July 1991, Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) moved the following Motion:

"That with reference to Rule 203 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by the Hon. Speaker to elect sixteen Members to be Members of the Committee on Public Accounts for the year 1991-92".

The Motion was put to vote and carried.

(3) On the 9th July, 1991, Hon.Dr. V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) moved the following Motion:

"That with reference to Rule 211 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by the Hon. Speaker to elect sixteen Members to be Members of the Committee on Public Undertakings for the year 1991-92".

The Motion was put to vote and carried.

(4) On the 13th July, 1991, Hon.Dr. V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) moved the following Motion:

That with reference to Rule 227of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by the Hon. Speaker to elect fourteen Members to be Members of the Committee of Privileges for the Financial year 1991-92".

The Motion was put to vote and carried.

(5) On the 9th July, 1991, Hon.Dr. V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) moved the following Motion:

"That Under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules the House be adjourned sine die".

The Motion was put to vote and carried nem con.

### **XVIII. ANNOUNCEMENT**

On the 9th July 1991, Hon. Speaker announced in the House that he has decided to allot a seat in the A.I.A.D.M.K. Block to Thiru. K.K.S.S.R. Ramachandran, a member elected from Sattur Assembly Constituency as he has stated that he has joined the All India Anna Dravida Munnetra Kazhagam Party after a vertical split in the Anna Puratchi Thalaivar Thamizhaga Munnetra Kazhagam Party from which he has elected which was also confirmed by the General Secretary of the A.I.A.D.M.K. Party. Hon. Speaker also announced that the member will continue to occupy of the seat already allotted to him in the capacity of an Ex-Minister.

### **XIX. SUSPENSION OF MEMBERS**

(1) On the 5th July 1991 in exercise of the powers conferred under Rules 286 read with Rule 17 of the Tamil Nadu Legislative Assembly Rules, Hon. Speaker *suo-moto* suspended Thiru. S. Ramachandran and Thiru. R. Thamaraiikkani from the service of the House for three days viz. 5th, 8th and 9th July 1991, for causing obstruction during the Governors Address.

(2) On the 8th July 1991, Hon. Speaker reduced the suspension period to one day in respect of Thiru. S. Ramachandran on the request of Hon. Chief Minister.

### **XX. WITHDRAWAL OF MEMBER FROM THE HOUSE.**

(1) On the 10th July 1991, Hon. Speaker asked Thiru. S. Thirunavukkarasu, to withdraw from the House for the day for persistently obstructing the proceedings of the House.

(2) On the 11th July, 1991, Thiru S. Thirunavukkarasu, came to the House covering his mouth with a white cloth. Hon. Speaker directed to the Member to remove the cloth from the mouth and maintain the decorum of the House- since the member has not responded Hon. Speaker asked him to withdraw from the House.

(3) On the 12th July 1991 Hon. Speaker asked Thiru. S. Thirunavukkarasu to withdraw from the house for continuously obstructing the proceedings of the House.

### **XXI. SPECIAL REFERENCE**

Felicitations to Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance.

On the 11th July 1991 the Hon. Chief Minister, Leader of the Opposition and Leaders of the Parties offered greetings and felicitations to the Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance (Leader of the House) on his seventy second birth day and wished him many happy returns of the day. The Hon. Speaker also associated with the sentiments expressed by the Hon. Chief Minister, Leader of the Opposition and Leaders of the Parties.

The Hon. Leader of the House thanked the Members for their gesture.

### **XXII. RESIGNATION OF MEMBERS**

(1) Hon. Selvi J. Jayalalitha elected from the Kangeyam and Bargur Assembly Constituencies resigned her seat in the Tamil Nadu Legislative Assembly from Kangeyam Assembly Constituency with effect from 21st June 1991 in pursuance of Rule 91 of the Conduct of Election Rules 1961 read with section 70 of the Representation of Peoples Act, 1951 before the constitution of the Tenth Assembly.

(2) Dr. M. Karunanidhi elected from Harbour Assembly Constituency also resigned his seat as a Member of the Tamil Nadu Legislative Assembly with effect from 22nd June 1991, before the constitution of the Tenth Assembly.

### **XXIII. CONSTITUTION OF COMMITTEE**

The following Committees were constituted for the year 1991-92 on the dates noted against each:-

1. Business Advisory Committee	3rd July 1991
2. Committee on Estimates	13th July 1991
3. Committee on Public Accounts	13th July 1991
4. Committee on Public Undertakings	13th July 1991
5. Committee on Privilege	13th July 1991

The names of the Members of the above Committees are given in the Appendix.

### **XXIV. PAPERS LAID ON THE TABLE OF THE HOUSE.**

During the period, 46 papers were laid on the Table of the House, details of which are as follows:-

A. Statutory Rules and Orders	40
B. Reports, Notifications and other Papers	6
Total	46

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**APPENDIX****BUSINESS ADVISORY COMMITTEE  
(Constituted on the 3rd July 1991)****CHAIRMAN**

1. Hon. Thiru. R.Muthiah

**MEMBERS.**

2. Hon. Selvi J. Jayalalitha,  
Chief Minister.
3. Hon. Dr.V.R. Nedunchezhiyan  
Minister for Finance (Leader of the House)
4. Hon. Thiru. K.A. Krishnasamy,  
Minister for Law.
5. Hon. Thiru. S. Muthusamy,  
Minister for Health.
6. Hon. Prof. K. Ponnusamy,  
Deputy Speaker.
7. Thiru. S. R. Balasubramoniyam,  
Leader of Opposition.
8. Thiru. C.P. Pattabiraman,  
Government Chief Whip
- \*9. Thiru. A.Selvarajan
10. Thiru. S.Ramachandran
11. Thiru. V.Thambusamy
12. Dr. D. Kumaradas
13. Thiru. S. Thirunavukkarasu
14. Thiru. G. Palanisamy
15. Thiru. S.Andi Thevar
16. Thiru. C.K. Tamizharasan

\* Member with effect from 3-9-1991

**COMMITTEE ON ESTIMATES**  
**(Constituted on the 13th July 1991)**

CHAIRMAN

1. Thiru. V.Sathiamoorthy

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan  
Minister for Finance - Ex. Officio.
3. Thirumathi A.S. Ponnammal,  
Chairman, Committee on Public Accounts (Ex. Officio)
4. Thiru. K. Dharmalingam,  
Chairman, Committee on Public Undertakings (Ex. Officio)
5. Dr. A. Chellakumar
6. Thiru. N. Panneerselvam
7. Thiru. M. Sundarasami
8. Thiru. A. Pauliah
9. Thiru. K. Thavasi
10. Dr. V. Purushothaman
11. Thiru. A. Devaraj
12. Thiru. S. Nagoor Meeran
13. Thiru. M. Thennavan
14. Thiru. S. Regupathy
15. Thiru. S. Asaimani
16. Thiru. S.Gandhirajan
17. Thiru. K. Lawrence
18. Thiru. N.S. Palanisamy
19. Thiru. V. Thambusamy

**COMMITTEE ON PUBLIC ACCOUNTS**  
**(Constituted on the 13th July 1991)**

CHAIRMAN

1. Thirumathi A.S. Ponnammal

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan  
Minister for Finance (Ex. Officio)
3. Thiru. V.Sathiamoorthy  
Chairman, Committee on Estimates (Ex. Officio)
4. Thiru. K. Dharmalingam  
Chairman, Committee on Public Undertakings (Ex. Officio)
5. Thiru. Kumari Anandan
6. Thiru. C.Swaminathan
7. Thiru. S.S.Rama Subbu
8. Thiru. A. Subburathinam
9. Thiru. M.K. Balan
10. Thiru. A.K.C. Sundaravel
11. Thirumathi. R.Pandiammal
12. Thiru. D. Janarthanam
13. Thiru. K. Sivasubramanian
14. Thiru. T.Sathiah
15. Thiru. S.M. Durai
16. Thirumathi. K. Palaniammal
17. Thirumathi. R. Shyamala
18. Thiru. C.D. Varadharajan
19. Dr. M. Karuppusamy

**COMMITTEE ON PUBLIC UNDERTAKINGS**  
(Constituted on the 13th July 1991)

CHAIRMAN

1. Thiru. R. Dharmalingam

MEMBERS

2. Thiru. V. Sathiamoorthy  
Chairman, Committee on Estimates (Ex. Officio)
3. Thirumathi A.S. Ponnammal,  
Chairman, Committee on Public Accounts (Ex. Officio)
4. Thiru. M.M.S. Abdul Hassan
5. Thiru. R.Eswaran
6. Thiru. G.Kalan
7. Thiru. P.Ranganathan
8. Thiru. K.S. Duraimurugan
9. Thiru. N.R. Sivapathi
10. Thiru. P. Kaliyaperumal
11. Thiru. K. Munivenkatappan
12. Thiru. E.T. Ponnuruvelu
13. Thiru. P.Govindaraj
14. Thiru. C.K. Tamizharasan
15. Thiru. S. Arumugam
16. Thiru. P. Eswaramurthi
17. Dr. K. Gopal
18. Thiru. G. Palanisamy

**COMMITTEE OF PRIVILEGES**  
**(Constituted on the 13th July 1991)**

CHAIRMAN

1. Hon. Prof. K.Ponnusmay,  
Deputy Sepaker

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan  
Minister for Finance  
(Leader of the House) (Ex. Officio)
3. Thiru. S.R. Balasubramoniyam,  
Leader of Opposition (Ex. Officio)
4. Thiru. C. Gnanasekaran
5. Thiru. S. Puratchimani
6. Thiru. M. Venkatarama Reddy
7. Thiru. P.R.S. Venkatesan
8. Thiru. N.R. Rajendran
9. Thiru. C. Manickam
10. Thiru. K. Kuppan
11. Thiru. C. Ramasamy
12. Thiru. K.P. Raju
13. Thiru. S. Anbalagan
14. Thiru. J. Balagangadharan
15. Thiru. M. Poorasamy
16. Thiru. R. Kodimari
17. Thiru. R.P. Paramasivam

## ANNEXURE

<i>Name of the Member</i>	<i>Constituency</i>	
*1. Hon. Selvi J. Jayalalitha	Bargur	T
@2. Hon. Dr.V.R. Nedunchezhiyan	Theni	T
*3. Hon.Thiru. K.A. Krishnasamy	Thousandlight	T
*4. Hon. Thiru. S.D.Somasundaram	Thanjavur	T
*5 .Hon. Thiru.K. Rajaram	Panaimarathupatti	T
*6 .Hon. Dr .C. Aranganayagam	Thondamuthur	T
*7 .Hon. Thiru.S. Muthusamy	Bhavani	T
*8. Hon. Thiru. K.A. Sengottaiyan	Gobichettipalayam	T
*9 .Hon. Thiru. E. Madhusudanan	Dr. Radhakrishnan Nagar	T
*10. Hon. Thiru. S. Kannappan	Thiruppathur	T
*11. Hon. Thiru. Alagu Thirunavukkarasu	Orathanad	T
*12. Hon. Thiru. Ku. Pa. Krishnan	Srirangam	T
*13. Hon. Thiru.T.M. Selvaganapathi	Tiruchengode	T
*14. Hon. Thiru. Mohamed Asif	Triplicane	T
*15. Hon. Thirumathi. R. Indirakumari	Natrampalli	T
*16. Hon. Thiru. M. Anandan	Ulundurpet (SC)	T
*17. Hon. Thiru. D. Jayakumar	Royapuram	T
*18. Thiru.S.R. Balasubramoniyam	Pongalur	T
* 19.Thiru. S.Ramachandran	Panruti	T
@20.Thiru. S. Thirunavukkarasu	Aranthangi	T
@21.Thiru. K.K.S.S.R.Ramachandran	Sattur	T
*22. Dr. E. Ramakrishnan	Acharapakkam (SC)	T
*23 Thiru.S. Annamalai	Alandur	T
*24.Thiru. M.M.S. Abdul Hassan	Mayiladuthurai	T
*25.Thiru. O.S. Amarnath	Madurai East	T
*26.Dr. M. Ammamuthu Pillai	Kanniyakumari	T
*27.Thiru. R.D. Aranganathan	Virudhachalam	T

<i>Name of the Member</i>	<i>Constituency</i>	
*28.Thiru. K. Arjunan	Veerapandi	T
@29.Thiru. S. Alagiri	Chidambaram	T
*30.Thiru. A. Arivalagan	Krishnarayapuram (SC)	T
*31.Thiru. S. Anbalagan	Namakkal(SC)	T
*32.Thiru. S. Asaimani	Kuttalam	T
*33.Thiru. M. Andi Ambalam	Natham	T
*34.Thiru. S. Andi Thevar	Thirupparankundram	T
*35.Thiru. Dr. S. Arokiyasamy	Tiruchirappalli-I	T
*36.Thiru.S.Arumugam	Vanur(SC)	T
*37.Thiru. K.V.V. Rajamanickam	Melur	T
*38.Thiru.S. Rajaraman	Papanasam	T
*39. Thiru.T.K. Radhakrishnan	Thirumangalam	T
*40 .Thiru.K.R. Ramasamy Ambalam	Tiruvadanai	T
*41. Thiru.C.Ramaswami	Sankarapuram	T
*42. Thiru.M.S.M.Ramachandran	Ilayangudi	T
*43. Thiru.O.R.Ramachandran	Cumbum	T
*44. Thiru.S.S.R.Eramadass	Gingee	T
*45. Thiru.R.Eramanathan	Kumbakonam	T
*46. Thiru.S.X.Rajamannar	Ottapidaram(SC)	T
*47. Thiru.K. Rasan Babu alias Thanigai Babu	Tiruttani	T
*48. Thiru.N.R. Rajendiran	Kattumannarkoil (SC)	T
*49. Thirumathi. Latha Priyakumar	Arakkonam (SC)	E
*50. Thiru.P. Eswaramurthi	Dharapuram(SC)	T
*51. Thiru.R.Eswaran	Vasudevanallur (SC)	T
*52. Thiru.A.Ekambara Reddy	Pallipet	T
*53. Thiru.V.Kannan	Thiruvannamalai	T
*54. Thiru.K. Kandasamy	Talavasal(SC)	T

<i>Name of the Member</i>	<i>Constituency</i>	
*55. Dr. M.Karuppuswamy	Coonoor (SC)	T
*56. Thiru.P.Kaliyaperumal	Tiruvaiyaru	T
*57. Thirumathi. K.M. Kalai Selvi	Katpadi	T
*58. Thirumathi. Kavnilavu Dharmaraj	Modakurichi	T
*59. Prof. Karpagam Elango	Karaikudi	T
*60. Thirumathi. N.C. Kanagavalli	Vilathikulam	T
*61 .Thiru.Kanchi Panneerselvam	Uthiramerur	T
*62. Thiru.S. Gandhirajan	Vedasandur	T
@63. Thiru.G.Kalan	Villivakkam	T
*64. Dr.M.Kalirajan	Samayanallur(SC)	T
@65. Thiru.S.M. Krishnan	Tambaram	T
*66. Thiru.C. Kannan	Omalur	T
*67. Thiru.K. Kuppan	Tiruvottiyur	T
*68. Thiru.Kumari Anandan	Sattankulam	T
*69. Dr.D.Kumaradas	Killiyur	T
*70. Thiru.C.Kulandaivelu	Kolathur(SC)	T
*71. Thiru.R. Kodaimari	Nagapattinam	T
*72. Thiru.V.Gopalakrishnan	Sankaranayanarkoil(SC)	T
*73. Thiru.K.Gopal	Nannilam(SC)	T
*74. Thiru.M.Govindarajalu	Rishivandiam	T
*75. Thiru.P.Govindaraj	Singanallur	T
*76. Thirumathi R.Sakku Bai	Gummidipundi	T
*77. Thirumathi.D.Sakkubai Devaraj	Tiruvallur	T
*78. Thiru. Sanjay Ramaswamy	Virdhunagar	T
*79. Thiru.S.Shanmuganathan	Alangudi	T
@80. Thiru.S.V. Shanmugam	Madurai West	T
*81.Thiru. V.Sathiamoorthy	Kadaladi	T

<i>Name of the Member</i>	<i>Constituency</i>	
*82 .Thiru.V.P.Chandrasekar	Pollachi	T
*83. Thiru.E.Sampath	Vaniyambadi	T
*84. Thirumathi. A.T.Saraswathi	Sathyamangalam	T
*85. Thirumathi. P.Saraswathi	Kapilamalai	T
*86. Dr. V. Saroja	Sankari(SC)	T
*87. Thiru.T.Sathiah	Rajapalayam(SC)	E
*88. Thirumathi. R.Savithri Ammal	Mugaiyur	T
*89. Thiru.R.Singaram	Peravurani	T
*90. Thiru. K.Singaram	Morappur	T
*91. Thirumathi.R.Shymala	Kovilpatti	T
*92. Thiru.K.Sivasubramanian	Kurinjpadi	T
*93. Thiru.N.R. Sivapathy	Thottiam	T
*94. Thiru.M.Chinnasamy	Karur	T
*95. Thiru.K.Chinnasamy	Sendamangalam(ST)	T
*96. Thiru.V.K.Chinnasamy	Bhavanisagar	T
*97. Thiru.K.K.Chinnappan	Jayankondam	T
*98.Dr.M.Seeniammal	Avinashi(SC)	T
@99. Thiru.A.K.Srinivasan	Peranamallur	T
*100. Thiru.K.Srinivasan	Mannargudi	T
*101 Thiru.D.Sudarsanam	Ponnamallee	T
*102 Thiru. M. Sundarasami	Kalaspakkam	T
*103. Thiru. M.Sundaradoss	Vilavancode	E
@104. Thiru.M.K. Sundaram	Thandampattu	T
*105. Dr. S.Sundararaj	Paramakudi(SC)	T
*106. Thiru.A.K.C. Sundarvel	Tiruppathur	T
*107. Thirumathi. S.Sundarambal	Mettur	T
*108. Thiru.V.M. Subramanian	Manamadurai(SC)	T
*109. Thiru.V.N. Subramanian	Perundururai	T

<i>Name of the Member</i>	<i>Constituency</i>	
*110. Thiru.V.Subramaniyan	Kandamangalam(SC)	T
*111. Thiru.A.Subburathinam	Palani(SC)	T
*112. Thiru.C.Swaminathan	Pudukkottai	T
*113. Selvi. L.Sulochana	Mettupalayam	T
*114.Dr. A.Chellakumar	Anna Nagar	T
*115.Thriu.A.T.Chellasamy	Oddanchatram	T
*116. Thriu.A.Chelladurai	Tiruchedndur	T
*117. Thriu. K.Selvaraj	Coimbatore West	T
*118. Thriu.T.Sezhiyan	Perambur (SC)	T
*119. Dr. M.P. Sekar	Perambur (SC)	T
*120. Thriu.M.G.Sekar	Palacode	T
*121. Thriu.P.Chockalingam	Maduranthakam	T
*122. Thriu.C.Gnanasekaran	Vellore	T
*123. Thriu.S.Daniel Raj	Srivaikuntam	T
*124. Thriu.K.Thangamuthu	Thiruvonam	T
*125. Thriu.R.Thangaraju	Andimadam	T
*126. Thriu.V.Dhandayudhapani	Gudiyatham	T
@127. Thriu.C.K.Thamizharasan	Vanthavasi(SC)	T
*128. Thriu.V.Tamilarasu	Attur	T
@129. Thriu.V.Thambusamy	Tiruvarur(SC)	T
@130. Thriu.K.Dharmalingam	Anaicut	T
*131. Thriu.P. Dharmalingam	Palayaamkottai	T
*132 .Thriu. K.Thavasi	Andipatti	T
*133 .Thriu.M.Dhanapal	Thirupporur	T
@134. Thiru. R.Thamaraikani	Srivilliputhur	T
*135. Thiru.C. Dhamotharan	Nellikuppam	T
*136. Thiru.S.M.Durai	Athoor	T
*137. Thiru.K.S.Duraimurugan	Pallandam	T

<i>Name of the Member</i>	<i>Constituency</i>	
*138. Thiru.Durai Ramaswamy	Vellakoil	T
*139. Thiru. A.Deivanayagam	Madurai Central	T
*140. Thiru.M.Thennavan	Ramanathapuram	T
*141. Thiru.A.Devaraj	Cheyyar	T
*142. Thiru.M.Natesan	Salem-II	T
*143. Thiru.V.Natesan Paulraj	Nanguneri	T
*144. Thiru S.Nagoor Meeran	Kadayanallur	T
*145. Thiru Selvi.B.Nirmala	Dindigul	T
*146. Thirumathi K.Panchavarnam	Valangaiman(SC)	T
*147. Thiru C.P.Pattabiraman	Kancheepuram	T
*148. Dr. J.Parandhaman	Pernambut(SC)	T
*149. Thiru R.P. Parmasivam	Chinnasalem	T
*150. Thiru A.M. Paramasivam	Sholavandan	T
@151. Thiru U.Balaraman	Park Town	T
*152. Thiru R.Palanisamy	Taramangalam	T
*153. Thiru N.S.Palanisamy	Kinathukkadavu	T
*154. Thiru K.Palanisamy	Edapadi	T
*155. Thiru V.Palanisamy	Tiruppur	T
@156. Thiru G.Palanisamy	Tiruthuraiipoondi(SC)	T
*157. Thirumathi. K.Palaniammal	Rasipuram	T
*158 Thiru N. Pannerselvam	Thiruvaidaimarudur	T
*159.Thiru S.Pannirselvam	Tindivanam	T
*160.Thirutheni V. Panneerselvam	Bodinayakanur	T
*161Thiru. J.Paneerselavam	Thirnavlur	T
*162.Thirumathi. R.Pandiammal	Usilampatti	T
*163.Thiru. A.Papa Sundaram	Kulithalai	T
*164.Thiru J.Balagangadharan	Sivakasi	T
*165.Thiru S.Balakrishnan	Mudukulathur	T

<i>Name of the Member</i>	<i>Constituency</i>	
*166.Thiru K.Balasubramanian	Pattukkottai	T
*167.Thiru M.K.Balan	Saidapet	T
*168.Thiru.A. Pauliah	Colachel	T
*169.Thiru S.Peter Alphonse	Tenkasi	T
*170.Thiru R.Puthu Nainar Athithan	Cheranmahadevi	T
*171.Thiru S.Puratchimani	Mangalore(SC)	T
*172.Dr. V.Purushothaman	Pennagaram	T
*173.Thiru M.Poorasamy	Poomopuhar	T
*174.Thiru V.Periyasamy	Andhiyur(SC)	T
*175.Thiru M.Periyaveeran	Periyaulam	T
@176.Thiru C. Perumal	Yercaud(ST)	T
*177.Hon. Prof. K.Ponnusamy	Marungapuri	T
@178.Thiru. P.Ponnusamy	Dharmapuri	T
*179.Thiru E.T.Ponnuvelu	Varahur(SC)	T
@180.Thiru Polur Varadhan	Sriperumbudur(SC)	T
*181. Dr.S.Manimegalai	Ariyalur	T
*182.Thirumathi. V.G.Manimegalai	Aruppukkottai	T
*183.Thiru K.P.Manivasagam	Udumalpet	T
*184.Thiru mathi V.G. Maria-Mul-Assia	Aravakurichi	T
*185.Selvi. G.Malliga	Bhuvanagiri	T
*186.Thiru K.A.Manoharan	Hosur	T
*187.Thiru C.Manickam	Erode	T
*188.Dr. G.R. Mala	Tiruchirappalli II	T
*189.Hon.Thiru R.Muthiah	Sedapatti	T
*190.Thiru K.R.Muruganandam	Sivaganga	T
*191.Thiru R.Murugaiahpandian	Ambasamudram	T
*192.Thiru A.M. Munirathinam	Sholinghur	T
@193.Thiru K.Munivenkatappan	Krishnagiri	T

<i>Name of the Member</i>	<i>Constituency</i>	
*194.Thiru K.P. Munusamy	Kaveripatnam	T
*195.Thiru T.Moorthy	Sirkali(SC)	T
*196 Thiru S.Regupathy	Tirumayam	T
*197 Thiru B.Ranganathan	Puraswalkam	T
*198 Thiru T.M. Rangarajan	Mylapore	T
*199 Thiru T.Rathinavel	Thiruverambur	T
*200 Thirumathi Ramani Nallathambi	Radhapuram	T
*201 Thiru.V.P.R. Ramesh	Tuticorin	T
*202Thiru. E.Ravikumar	Ponneri(SC)	T
*203 Thiru V.Ravichandran	Uppiliapuram(ST)	T
*204 Thiru S.S.Ramasubbu	Alangulam	T
*205 Thiru H.M.Raju	Ootacamund	T
*206 Thiru K.R.Raju	Gudalur	T
*207 Thiru K.P.Raju	Perur	T
*208 Thiru V.K.Lakshmanan	Coimbatore East	T
*209 Thiru K.Lawrence	Padmanabhapuram	T
*210 Thiru mathi U. Logambal	Lalgudi	T
*211 Thiru C.D. Vardharajan	Chenglepattu	T
@212 Thiru G.Viswanathan	Arcot	T
@213 Dr. P.Veerapandiyam	Chengam(SC)	T
@214 Thiru M.Venkatarama Reddy	Thalli	T
*215 Thiru P.R.S.Venkatesan	Cuddalore	T
@216 Thiru T. Vedyappan	Polur	T
*217 Thiru N.G.Venugopal	Ranipet	T
*218 Thiru D. Veliah	Tirunelveli	T
*219 Thiru D.Janardhanan	Villupuram	T
*220 Thiru G. Janakiraman	Melmalaiyanur	T

<i>Name of the Member</i>	<i>Constituency</i>	
*221 Thirumathi. Zeenath Serffudeen	Chepauk	T
*222 Thiru S. Jayakumar	Thiagaraya Nagar	T
*223 Thiru S.R. Jayaraman	Salem-I	T
*224 Dr. Jaison Jacob	Arni	T
*225 Dr. A. Sridharan	Valparai(SC)	

- Took the oath in the name of God.

@ Solemnly affirmed their allegiance to the Constitution of India

T- Tamil

E- English

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